

IN THE HIGH COURT OF DELHI : NEW DELHI

No 12901/W/Dispatch/S
Dated 16/05/2024.

CIRCULAR

It is hereby circulated for information of all concerned officers/officials of this Court that as per decision dated 02/04/2024 of "RECOMMENDATION COMMITTEE" duly approved by the Hon'ble Acting Chief Justice, M/s Professional Couriers Network Ltd. B-11, Mayapuri Industrial Area Phase-1 New Delhi-110044 and Flash Couriers, MB-14, Narang House, 21 KG Marg, New Delhi-110001 have been empanelled as approved Couriers.

It is further directed that other Courier Agency, namely, M/s X-FAS, Logistics Pvt. Ltd. has been de-empanelled.

Meena Bhardwaj
(Meena Bhardwaj)
Joint Registrar (R&D)

Copy forwarded for information to:-

- (1) Registrar cum Secretary to the Hon'ble Acting Chief Justice.
- (2) All Registrars, Joint Registrars, Deputy Registrars, Assistant Registrars.
Joint Registrar (Computers) with the request to get the above Circular uploaded on the Delhi High Court website.
- (3) AR-cum-PA to Registrar General.
- (4) All Private Secretaries and Court Masters.
- (5) All Admn. Officers (Judl)/Branch Incharges with the request to bring the contents of the Circular to the notice of official working under them.
- (6) Notice Board.
- (7) Secretaries, Delhi High Court Bar Association/Delhi Bar Association/New Delhi Bar Association/Karkardooma Bar Association/Rohini Bar Association and Saket Bar Association.
- (8) Guard file.

Nirmla
16/5/24
(Nirmla Tiwari)
Assitant Registrar (R&D)

06
17/5/24

**Through Spl. Messenger
Most Immediate/Out-At-Once**

HIGH COURT OF DELHI: NEW DELHI

12905-W

No. /R&D/DHC

Date: 17/05/24



From

Registrar General
High Court of Delhi
New Delhi

To

1. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, New Delhi, Patiala House Courts.
3. The Principal District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
4. The Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi.
5. The Principal District & Sessions Judge, East, Karkardooma Courts, Delhi.
6. The Principal District & Sessions Judge, South, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, North-West, Rohini Courts, Delhi.
9. The Principal District & Sessions Judge, North, Rohini Courts, Delhi.
10. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
11. The Principal District & Sessions Judge, South-East, Saket Courts, New Delhi.
12. The Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi.
13. The Secretary, Delhi State Legal Services Authority, Delhi High Court New Delhi.
14. The Director (Admn.), Delhi Judicial Academy, Dwarka, Sector, -14, New Delhi.
15. All Principal Judges Family Courts, Delhi.

Sub: Reg: Uploading of Circular No. 12901/W/Dispatch/DHC on the Official Website.

Sir/Madam

I am directed to forward herewith a copy of approved "Circular" regarding Empanelment of 2 (Two) newly Courier Agencies and De-Empanelment of Courier Agency presently serving, for uploading the same on respective official websites as per direction of the Hon'ble Recommendation Committee of this Court.
THIS MAY BE TREATED AS MOST URGENT.

oc/website/IT
oc/Genl-fw

Vijay

PD 283 (W)
17/05/2024

(Encl: As above)

Yours Truly

(Suman Lata) 17/5/24

Administrative Officer(R&D)
For Registrar General